

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.34/RP/2018
in Petition No. 229/MP/2017**

Subject : Petition for review of the order dated 20.7.2018 in Petition No. 229/MP/2017 under Section 94 of the Electricity Act, 2003 read with Order 47 Rule 1 of the CPC and Regulation 103(1) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

Date of hearing : 7.3.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Power Company of Karnataka Limited

Respondent : NTPC Vidyut Vyapar Nigam Limited

Parties present : Shri Darpan K.M., Advocate for PCKL
Shri M.G Ramamachandran, Advocate, NVVNL
Ms. Anushree Bardhan, Advocate, NVVNL
Shri Shubham Arya, Advocate, NVVNL
Ms. Tanya Sareen, Advocate, NVVNL
Shri Anurag Gupta, NVVNL
Shri Sujoy Das Verma, NVVNL

Record of Proceedings

Learned counsel for the Review Petitioner and the Respondent advanced arguments in support of their contentions and reiterated their submissions made in their respective pleadings.

2. After hearing the learned counsel for the parties, the Commission reserved order in the Review Petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

